GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

LOK SABHA UNSTARRED QUESTION NO. 2739 TO BE ANSWERED ON $4^{\rm TH}$ DECEMBER, 2019

INTERNET AS A FUNDAMENTAL RIGHT

†2739. SHRI HARISH DWIVEDI:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government proposes to make facility like internet a fundamental right and if so, the details thereof and if not, the reasons therefor along with the time by when it is likely to be done; and
- (b) the number of Gram Panchayats in Basti district of Uttar Pradesh that have been connected with optical fibre under the BharatNet Project?

ANSWER

MINISTER OF COMMUNICATIONS, LAW & JUSTICE AND ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

- (a) Presently, there is no proposal to make facility like internet a fundamental right.
- (b) A total of 518 Gram Panchayats in Basti district of Uttar Pradesh have been connected with optical fibre under the BharatNet Project.
